

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 705 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**...Appellant**

**Versus**

**Bon Lon Petrochem LLP**

**...Respondent**

**Present:**

**For Appellant: Mr. Virendra Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Ms. Shreya Jain and Ms. Alexandra westine, Advocates.**

**For Respondent: Mr. R.S. Raju and Ms. Megha, Advocates.**

**O R D E R**

**28.01.2020** Pleadings are complete.

The Appeal is **Admitted**.

Process the Appeal 'for hearing' on **6<sup>th</sup> February, 2020**.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)